

THE HIGH COURT OF ORISSA: CUTTACK

Notice No. XXXIII-02/2016-22 (P.F-I) - 4625, Dated: /7.03.2022

NOTICE OF TENDER FOR PROCURING SUPPLY, INSTALLATION, TESTING, COMMISSIONING & MAINTENANCE OF TEN NUMBER OF DESKTOP COMPUTERS AND ONE NUMBER OF COMPUTER CHAIR

High Court of Orissa, Cuttack invites bids in sealed envelope addressed to The Registrar (Judicial) for supply, installation, testing, commissioning & maintenance of ten number of desktop computers and one number of computer chair under the following terms and conditions:-

1. Supply, installation, testing, commissioning & maintenance of ten number of desktop computers and one number of computer chair at the High Court of Orissa is to be made by the successful bidder within **two days after award of the purchase-cum-work order.**
2. The specifications of the said items mentioned alongwith the notice at Annexures- H & I.
3. The bidder must provide all necessary technical support services for the supplied items till expiry of warranty period, if any.
4. In case where the aforesaid items become non-functioning during the validity of warranty period, the successful bidder must replace the same with new one.
5. The participating bidder must submit the duration of validity of bid.
6. The bids should be valid for 90 days.
7. Conditions violating in any forms/ manner from the Agreement elicit penalty without assigning any reason thereof. Work must be fit to the timeline to be completed.
8. Timely Servicing / rectification of defects during warranty period: after having been notified of the defects/ service requirement during warranty period, vendor has to complete the required Service / Rectification within 3-days time limit. If the vendor fails to complete service / rectification with defined time limit, a penalty of 0.5% of Unit Price of the product shall be charged as penalty for each week of delay from the Vendor. Vendor can deposit the penalty directly else the High Court shall have a right to recover all such penalty amount from the Performance Security (PBG).
9. Price quotations should be submitted only by hand to the Registrar (Judicial), High Court of Orissa, Cuttack on 22.03.2022 at 3.30PM. Quotations received after last date and time of submission shall not be considered. Price bids of technically qualified bidders shall be opened in presence of representatives of bidders at 2.00 PM.

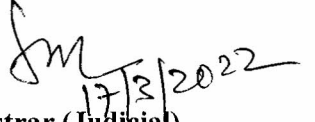
10. Important Dates/ Time:-

Start date: 17 .03.2022;

Last Date of submission of price quotations: 22 .03.2022 till 03.30 PM;

Date and Time for opening of price quotations: 23 .03.2022 at 02.00 PM.

11. Every bidder must submit Declaration in the attached format and fill up all Annexures (except Annexure-B).
12. Authorized representatives of the bidders may remain present at 5.00 PM on 23 .03.2022 for witnessing the opening of price quotations.
13. The Court shall take into consideration eligibility of a bidder while considering the price quotation.
14. The successful Bidders shall submit Performance Bank Guarantee to the tune of Rs.40,000/- in the name of **“The Registrar (Judicial), Orissa High Court, Cuttack”** drawn on any Bank as named at **Annexure-A** having validity till 31st June, 2025 after selection.
15. The price quotation of ineligible bidders shall not be opened/ considered.
16. High Court of Orissa reserves the right to amend or withdraw any of the terms and conditions mentioned as above or to reject any or all tenders without giving any notice or assigning any reason thereof.
17. EMD fee of ₹10,000/- (refundable) in the shape of DD drawn on any Bank as named at **Annexure-B**, is to be submitted by every bidder in favour of The Registrar (Judicial), High Court of Orissa, Cuttack failing which bid will not be considered.


17/3/2022
Registrar (Judicial),
High Court of Orissa

Memo No. XXXIII-02/2016-22(P.F-I)- 4626 (4) Dated: 17.03.2022

Copy forwarded for publication in:

1. High Court of Orissa Notice Board
2. High Court of Orissa Website
3. The Manager (Advertisement), The Samaja, Gopabandhu Bhawan, Buxibazar, Cuttack-1
4. The Manager (Advertisement), The Times of India Group 7th Floor, Z-Estate Building, Near KIIT Square, Main Road, Patia, Bhubaneswar-751024


Dat 17.3.22
Central Project Coordinator

ANNEXURE-A**BIDDER INFORMATION/ ELIGIBILITY CRITERIA**

Registered Name of the Firm / Company, etc.:		
Address of the Registered Office of the Firm / Company, etc.:		
Telephone	Phone: Fax:	Official E-Mail ID:
Address of the Service Centre in Cuttack/Bhubaneswar:		
Telephone	Phone: Fax:	Official E-Mail ID:
1	Contact Details of the Person in the Service Centre authorized to make communication with Orissa High Court	
2	Name	
	Designation	
	Phone/Mobile No.	
	Fax No.	
	E-Mail ID	
3	Whether OEM authorization certificate has been submitted? Yes/ No	
	Name of OEM	
4	Company / Firm etc. Details	
	Type of Company (PSU / Pub. Ltd./Pvt. Ltd./OEM/ Authorized Business Partner, Proprietorship)	
	Company / Firm Registration No. & Date of Registration	
	Year of Incorporation / establishment	
	GST Registration Certificate	
	PAN No. (Copy to be enclosed)	
5	Whether Repair/service Centre is Company Owned / Franchise	
	Number of Permanent Technical Staff	
	Type of repair / service work attended to	
	Any type of repair / service work that cannot be attended to in this Repair Centre	
	If so, where will these repairs be undertaken	
	The bidder must have submitted make model of the items as mentioned in the bid	Copies of Work Orders and reference of the Contact Person (Name, Contact Number) must be attached.

	document for supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document in any Government Department / Public Sector Undertaking in the last three years			
	Turnover of the bidder generated from services related to supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document during the last three financial years should be atleast of Rs.15lakhs. Whether Annexure-C filled up? Yes/ No			
6	Whether Self-Declaration of the bidder as to not black listed by any Government Department / PSU submitted? Yes/No			
7	Financials	2018-19	2019-2020	2020-2021
	i. Profit			
	ii. Whether Copies of Audited Balance Sheet & Profit and Loss A/c for the last three financial years are enclosed duly countersigned / signed by Chartered / Cost Accountant.			
8	Details of the Government Departments / Public Sector Undertakings where the firm has supplied, installed, tested, maintained & commissioned the items mentioned above along with Year	Year	Organisation	
		2018-19		
		2019-2020		
		2020-2021		
9	Copies of work order enclosed			
10	Demand Draft details			
	Details of Demand Draft towards EMD Cost (Issuing Bank Name and Place, DD No. and date of DD)			
11	Email ID of bidder where complaint of defect shall be lodged			
12	Email ID where escalation to be made if complaint not resolved within due time			

Please enclose references towards above criteria in your bid documents mentioning page numbers of the said references in the bid document.

Banks authorised to handle the business and deposits of State Public Sector Undertakings (SPSUS) and State Level Autonomous Societies.

List of Public Sector Banks

1. State Bank of India
2. Indian Overseas Bank
3. UCO Bank
4. Bank of Baroda
5. Union Bank of India
6. Bank of India
7. Indian Bank
8. United Bank of India
9. Canara Bank
10. Allahabad Bank
11. Andhra Bank
12. IDBI Bank
13. Punjab National Bank
14. Syndicate Bank
15. Central Bank of India

List of Private Sector Banks

1. HDFC Bank
2. Axis Bank
3. ICICI Bank

List of Regional Rural Banks

1. Utkal Grameen Bank
2. Odisha Gramya Bank

List of Co-operative Banks

1. Odisha State Co-operative Bank

ANNEXURE-C

Annual Turn-over Certificate

Sl. No.	Year	Turnover per year in ₹
1.	2018-2019	
2.	2019-2020	
3.	2020-2021	

I, Sri < > on behalf of the company/Firm M/s < >, having designation < >, do hereby undertake that the information furnished by me in this format is accurate and true to the best of my Knowledge.

Name:

Designation:

Address:

Email:

Signature

Organization seal

Counter Signed

M/s-----

Chartered Accountant

Self Declaration

(To be submitted on the Letterhead of the responding organisation)

Date : _____

Ref : _____

To
The Registrar (Judicial),
High Court of Orissa,
Cuttack

In response to the Notice No. _____ Ms. /Mr. _____, as a
_____, I/We hereby declare that our organisation
_____ is having unblemished past record and was not declared
ineligible for corrupt & fraudulent practices either indefinitely or for a particular period of time.

Signature and Seal of the Bidder

Date:

Place:

ANNEXURE-E

Acceptance of Terms & Conditions Contained In the Documents

(To be submitted on the Letterhead of the responding organisation)

Date:

To

The Registrar (Judicial),
High Court of Orissa,
Cuttack

Sir,

I have carefully gone through the Terms & Conditions contained in the Notice No-
_____ regarding supply, installation, testing,
maintenance & commissioning of the items mentioned in the bid document at the High Court of
Orissa.

I declare that all the provisions of this Document are acceptable to us. I further certify that I
am an authorized signatory of my company and therefore, competent to make this declaration.

Signature and Seal of the Bidder

Date:

Place:

Compliance Check List

(To be submitted on the Letterhead of the responding organisation)

No: _____

Please check whether following have been enclosed:-

Sl. No	Enclosure description	Enclosed (Y/N)	Annexure/Attachment / Page No./ Envelope No. of the enclosure
1.	Bidder Info/ Eligibility Criteria (Annexure-A)		
2.	Bank List (Annexure-B)		
3.	Annual Turn-over Certificate (Annexure-C)		
4.	Acceptance of Terms & Conditions Contained In the Documents (Annexure- E)		
5.	Self Declaration (Annexure-D)		
6.	Declaration-Cum-Undertaking regarding Blacklisting/ Non-Blacklisting (Annexure-G)		

Signature and Seal of the Bidder

Place & Date

ANNEXURE- G

Declaration-Cum-Undertaking regarding Blacklisting/ Non-Blacklisting
(Non-blacklisted in organisation Letter Head)

To

The Registrar (Judicial),
High Court of Orissa,
Cuttack

Madam/Sir

In response to the Courts Notice No. _____ dated _____ regarding “supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document”, as an owner/ partner/ Director of (organization name) _____ I/ We hereby declare that presently our organization/ firm is not under declaration of ineligible for corrupt & fraudulent practices, blacklisted either indefinitely or for a particular period of time, or had work withdrawn, by any State/ Central government/ PSU.

If this declaration is found to be incorrect then without prejudice to any other action that may be taken, my/ our security may be forfeited in full and the tender if any to the extent accepted may be cancelled.

Thanking you,

Name of the Bidder:

Authorized Signatory:

Signature:

Seal:

Date:

DESKTOP COMPUTER

Appendix - H

Specification	Sub-Spec	Value
Processor	Processor Make	Intel
	Processor Generation	10
	Number of Cores per Processor	6
	Processor Base Frequency (GHz)	3.1
	Processor Description	Intel Core i5
	Processor Number	Intel Core i5 10500
	Out of Band Management	NA
	Cache (MB)	12
Motherboard	Chipset Series	Intel Q Series
	Expansion Slots (PCIe x 1) (Number)	2
	Chipset Number	Intel Q 470
	Expansion Slots (PCIe x 4) (Number)	0
	Expansion Slots (PCIe x 16) (Number)	1
	Expansion Slots (PCI) (Number)	0
	Expansion Slots (M Dot 2)	2
Graphics	Graphics Type	Integrated
	Graphic Card Description	UHD 630
	Size of Memory in Case of Dedicated Graphic Card (GB)	0
	Size of VRAM in case of Integrated Graphics (MB)	128
Operating System	Operating System (Factory Pre-Loaded)	Windows 10 Professional
	Recovery Image Media	On Line / Cloud
	OS Certification	Windows
Memory	Type of RAM	DDR4
	RAM Size (GB)	8
	RAM Speed (MHz)	2666
	Total Numbers of DIMM Slots Available	2
	Number of DIMM Slots populated	1
	RAM Expandability up to(using spare DIMM Slots in GB)	64
Storage	Total Number of Internal Bays available	2
	Number of 2 point 5 inches internal Bays	1
	Number of 3 point 5 inches Internal Bays	1
	Number of 2 point 5 Inches Internal Bays Populated	0
	Number of 3 point 5 Inches Internal Bays Populated	1
	Type of Drives used to populate the Internal Bays	HDD,SSD
	Number of Internal Bays populated with HDD	1
	Capacity of each HDD (GB)	1000 @7200 rpm
	Total HDD Capacity (GB)	1000
	Number of Internal Bays populated with SSD	1
	Capacity of each SSD (GB)	256
	Total SSD Capacity (GB)	256
	Number of Internal Bays populated with SSHD	0
	Capacity of each SSHD (GB)	NA
	Total SSHD Capacity in addition to 8 GB Flash (GB)	0
	Number of Internal Bays populated with SSED	0
	Capacity of each SSED (GB)	0
	Total SSED Capacity (GB)	0
Optane Memory (GB)	0	

Cabinet	Cabinet Form Factor	Tower (13.1 to 26 Litres)
	Cabinet Volume (Litres)	15.83
	External Bays (Number)	1
	Optical Drive	N/A
	Internal Speaker	Yes
	Audio-in	No
	Audio-out	Yes
	Headphone out	Yes
	Microphone-in	Yes
Connectivity	Wireless Connectivity	No
	If Yes, Type of Wireless Connectivity	NA
	Number of Ethernet Ports	1
	Type of Ethernet Ports	10/100/1000 on board Integrated Gigabit Port
	Bluetooth Connectivity	No
	If Yes, Version of Bluetooth Available	0
Ports	Number of USB Version 2 Point 0 Ports	4
	Number of USB Version 3 point 0 / 3 point 1, Gen 1 Ports	5
	Number of USB Version 3 point 1, Gen 2 Ports	2
	Number of USB Type C Ports	0
	Number of Serial Ports	0
	Number of Parallel Ports	0
	Number of VGA Ports	0
	Number of HDMI Ports	1
Number of DP Ports	1	
Monitor	Model of the Monitor	19.5"
	Monitor Technology	TN
	LED Backlit Monitor Size (INCHES)	19.5
	Monitor Resolution (PIXELS)	1600 x 900
	TCO Certification for Monitor	8.0
	Number of VGA Ports in the Monitor	1
	Number of HDMI Ports in the Monitor	1
	Number of Display Ports in the Monitor	0
	Availability of Webcam integrated with Monitor	No
	If Yes, Resolution of Webcam	NA
	Availability of Speakers integrated with Monitor	No
If Yes, Number of Speakers available	0	
Power	Power Supply Capacity (Watt)	260
	Minimum Power Efficiency Range (%)	90 - 94
Certification	ROHS Compliance	Yes
	BEE / Energy Star for the given Model	Yes
Input Devices	Mouse Connectivity	Wired
	Type of Mouse	Optical Scroll
	Keyboard Connectivity	Wired
	Type of Keyboard	Standard
Operating Conditions	Minimum Operating Temperature	5
	Maximum Operating Temperature	35
	Minimum Operating Humidity (%RH)	5
	Maximum Operating Humidity (%RH)	90
	Warranty - 3 years	

CHAIR

MATERIAL	Pedestal Base	Glass Fibre Nylon with ABS/ Nylon Twin Caster Wheels Minimum 5 Nos. of 50 mm Size
	Arm Material	Proppylene
	seat material	PU Foam covered with Fabric
	Density of PU foam used in seat KG per Cu Meter (+/- 3)	45
	Density of PU foam used in backrest in KG per Cu Meter (+/- 3)	NA
	Material of Fabric Back Cover / Material for Backrest	Innner frame Upholstered with Mesh fabric and mounted on main assembly
	Material of Fabric of Seat Cover	100% polyester fabric
	GSM/Thickness of fabric $\pm 5\%$ (Gram/Square meter)	250 gram
GENERAL	Chair Type	central tilt
	Tilt Tension Adjustment	Yes
	Height Adjustment ± 5 (mm)	up to 100 mm
	Arm	With
	Type of backrest support	backrest symmetrical lumber support
	Arm Type	Fixed
	Colour of Fabric for Seat and Backrest	black
	Ergonomic Seat Design	Yes
	Back type	push back
	Backrest is made of two pcs injection moulded frame	Backrest is made of one piece injection moulded frame
	backrest has separate adjustable headrest	No
	Seat type	fixed
	Seat is curved	Yes
	Locking mechanism	Yes
	Type of locking	upright locking
	DIMENSION	Overall Chair Height ± 15 mm
Backrest Height ± 15 mm		600
Backrest Width ± 10 mm		440
Seat Height ± 15 mm		420
Seat Width ± 10 mm		480
Seat Depth ± 10 mm		480
Thickness of MS Plate Joining the under structure with Seat		1.2
Thickness of Plywood used in Seat ± 1 (mm)		12 mm
Thickness of Plywood used in Backrest ± 1 (mm)		N.A
Padestal Size (Diameter in mm) +/- 10 mm		650
Thickness of Polyurethane Foam Used in Seat in mm (+/- 2 mm)		50 mm
Thickness of Polyurethane Foam Used in Backrest IN MM (+/- 2 MM)		N.A
WARANTEE		Warrantee period in number of years
CERTIFICATION	Test reports to be furnished to buyer on demand	YES
	BIFMA Certification	NO
	OEM of offered product is ISO 9001:2015 certified	YES
	OEM of offered product is ISO 14001:2015 certified	YES
	OEM of offered product is ISO 18001:2007 certified	YES
	Green guard certification	NO
	Aiota	YES